

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

(16)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 02/01/2018 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : CP/200/2017
NAME OF THE PETITIONER(S) : KEANU CONSULTANCY PVT LTD
NAME OF THE RESPONDENT(S) : ROC, CHENNAI
UNDER SECTION : 252

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	
1.	M. RATHINAKUMAR	PCS for Petitioner	M. Rathin
B.	Sarath babu Advocate	Representing Counsel for RoC Chennai	B. Sarath

ORDER

Representative for the Applicant present. Counsel for RoC also present and he is directed to file detailed report about the future business prospects of the Company, in the event of its revival. Put up on 18.01.2018 at 10.30 A.M.

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(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)

ghk